

(c) if not, when the report is likely to be received?

**The Minister of Health and Family Planning (Dr. Sushila Nayar):** (a) No.

(b) Does not arise.

(c) The Committee is likely to submit its report by the 30th June, 1966.

**Drinking Water Supply for Malabar areas of Kerala**

**1914. Shri Mohammed Koya:** Will the Minister of Health and Family Planning be pleased to state:

(a) whether it is a fact that there is no adequate provision for protected drinking water supply in the fishing villages in Malabar region of Kerala.

(b) whether there is any special scheme to expedite the supply of water to that region; and

(c) whether it is also a fact that there is frequent outbreak of the cholera epidemic in these villages?

**The Minister of Health and Family Planning (Dr. Sushila Nayar):** (a) to (c). Information is being collected from the State Government and will be laid on the Table of the Sabha.

**National Electricity Grid**

**1915. Shri Kishen Pattnayak:**  
**Shri Madhu Limaye:**  
**Dr. Ram Manohar Lohia:**  
**Shri Dasaratha Deb:**

Will the Minister of Irrigation and Power be pleased to state:

(a) the steps Government are taking in the next few years to establish a national electricity grid;

(b) the benefits and savings likely to accrue from the completion of the project;

(c) the total investment needed for putting through the project?

**The Minister of Irrigation and Power (Shri Fakhruddin Ahmed):** (a) to (c). A statement giving the

requisite information is laid on the Table of the House. [Placed in Library. See No. LT-5743/66].

**Drinking water supply to Villages**

**1916. Dr. Ram Manohar Lohia:**  
**Shri Madhu Limaye:**  
**Shri Kishen Pattnayak:**

Will the Minister of Health and Family Planning be pleased to state:

(a) whether Government have drawn up any crash programme for supplying drinking water to the village people; and

(b) if so, the details thereof?

**The Minister of Health and Family Planning (Dr. Sushila Nayar):**

(a) The Ministry of Health have not drawn up any crash programme under the National Water Supply and Sanitation Programme (Rural) to supply drinking water to the villagers.

(b) Does not arise.

#### PAPERS LAID ON THE TABLE

ACTION TAKEN BY GOVERNMENT ON  
VARIOUS ASSURANCES

**The Minister of State in the Departments of Parliamentary Affairs and Communications (Shri Jaganatha Rao):** I beg to lay on the Table the following statements showing the action taken by the Government on various assurances, promises and undertakings given by the Ministers during the various sessions shown against each:—

- (i) Statement No. 1 Fourteenth Session, 1966.
- (ii) Supplementary Statement No. II Thirteenth Session, 1965.
- (iii) Supplementary Statement No. V Twelfth Session, 1965.

(iv) Supplementary Statement No. IX Eleventh Session, 1965. 12.13½ hrs.

(v) Supplementary Statement No. XII Tenth Session, 1964.

(vi) Supplementary Statement No. XIV Ninth Session, 1964.

(vii) Supplementary Statement No. XIX Seventh Session, 1964.

(viii) Supplementary Statement No. XVII Sixth Session, 1963.

(ix) Supplementary Statement No. XXI Fourth Session, 1963.

(x) Supplementary Statement No. XXIII Second Session, 1962.

[Placed in Library, see No. LT-5723/66 to 5732/66].

**Shri S. M. Banerjee (Kanpur):** Sir, May I submit....

**Mr. Speaker:** This statement does not warrant any questions. He might look into it and if anything is necessary he might bring it to my notice so that I may allow questions.

**Shri S. M. Banerjee:** Suppose some assurance is given and it is not fulfilled?

**Mr. Speaker:** He may look into these things and bring such instances to my notice. I will allow him an opportunity.

12.13 hrs.

**DEMANDS FOR SUPPLEMENTARY GRANTS (RAILWAYS), 1965-66**

**The Minister of Railways (Shri S. K. Patil):** I beg to present a statement showing Supplementary Demands for Grants in respect of the Budget (Railways) for 1965-66.

**PETITION RE. USE OF RIVER WATERS FOR IRRIGATION**

**Shri Sivamurthi Swami:** Sir, I beg to present a petition signed by a petitioner regarding use of river waters for irrigation purposes.

12.13½ hrs.

**BUSINESS ADVISORY COMMITTEE**

**FORTY-SIXTH REPORT**

**The Minister of State in the Departments of Parliamentary Affairs and Communications (Shri Jaganatha Rao):** I beg to move:

"That this House agrees with the Forty-fifth Report as amended by the Forty-sixth Report of the Business Advisory Committee presented to the House on the 4th March and 9th March, 1966, respectively."

**Mr. Speaker:** Motion moved:

"That this House agrees with the Forty-fifth Report as amended by the Forty-sixth Report of the Business Advisory Committee presented to the House on the 4th March and 9th March, 1966, respectively."

**Shri Ranga (Chittoor):** How does it happen that suddenly the Leader of the House has decided that he would give up this portfolio, by passing on to his deputy the moving of this motion? Should he not give some explanation. They simply shift people from one post to another.

**The Minister of Parliamentary Affairs, and Communications (Shri Satya Narayan Sinha):** The Minister of State or the Deputy Minister attached to the Ministry always answers questions on behalf of the Minister.

**Shri Ranga:** Has the Speaker been taken into confidence before you made this change? Is it to be left to their whims and fancies from morning to morning?